

DIVISION BENCH
COURT - I

O-207

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/93(KB)2018
IA(I.B.C)/156(KB)2023, IA(I.B.C)/135(KB)2024,
IA(I.B.C)/1780(KB)2023, IA(I.B.C)/1087(KB)2023,
IA(I.B.C)/137(KB)2021, IA(I.B.C)/76(KB)2021

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	BENGAL POLYPET VS PINCON SPIRIT LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances via video conference/physically

Mr. Gautam Basu, Adv.] For State

Mr. Arun Kumar Gupta, CA.] For the Liquidator

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **05.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)